

The Minister of Industry (Shri Manubhai Shah): (a) and (b). Manipur Administration reported in the second week of November, 1960, that the prevailing price for salt locally was high. This appeared to be due to non-lifting of quotas allocated to Manipur by salt traders of Manipur. Steps have been taken by Salt Department, in consultation with the Manipur Administration, for the movement of 5,700 maunds of salt to Manipur. Arrangements have also been made for rushing further supplies to Manipur in consultation with the Manipur Administration.

Powerlooms in Maharashtra and Gujerat

2223. **Shri Yadav Narayan Jadhav:** Will the Minister of Commerce and Industry be pleased to state the number of authorised and unauthorised powerlooms at the different centres in the States of Maharashtra and Gujerat upto date with a break up of powerlooms run on cotton yarn and non-cotton yarn Centre-wise?

The Minister of Commerce (Shri Kanungo): The information is being collected and will be laid on the Table of the House when received.

Netaji Subhas Chandra Bose

2224. **Shri Aurobindo Ghosal:** Will the Prime Minister be pleased to state:

(a) whether the name of Netaji Subhas Chandra Bose appears in the list of war-criminals of the U.K.; and

(b) if so, what steps have been taken to delete the name?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) and (b). Government have no information in this matter. Attempts are, however, being made to obtain such information as is possible through our High Commissioner in the U.K.

गाय तथा बछड़ों की खाल का निर्यात

२२२४-क. { पंडित ब्रज नारायण 'ब्रजेश' :
श्री प्रकाश वीर शास्त्री :

क्या बाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि १९५७, १९५८ तथा १९५९ में और ३१ अक्टूबर, १९६० तक गायों व बछड़ों की कितनी खालें किस-किस देश को निर्यात की गईं ?

बाणिज्य तथा उद्योग उपमंत्री (श्री सतीश चन्द्र) : एक विवरण पटल पर रखा जाता है। [देखिये परिशिष्ट ३, अनुबन्ध संख्या ६६]

12 hrs.

PAPERS LAID ON THE TABLE

ANNUAL REPORT OF TRADE MARKS REGISTRY

The Minister of Commerce (Shri Kanungo): Sir, I beg to lay on the Table a copy of the Annual Report of the Trade Marks Registry for the year ending 31st March, 1960, under Section 126 of the Trade and Merchandise Marks Act, 1958. [Placed in Library. See No. LT-2550/60]

REPORT OF U.P.S.C.

The Deputy Minister of Labour (Shri Abid Ali): Sir, on behalf of Shri B. N. Datar, I beg to lay on the Table a copy of each of the following papers under Article 323(1) of the Constitution:—

- (1) Tenth Report of the Union Public Service Commission for the period 1st April, 1959 to 31st March, 1960.